

**IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION**

C.A No. 211 of 2013
C.P No. 598 of 1998
In the matter of:
The Companies Act, 1956
And
In the matter of:
Rolls Print Packaging Ltd.
(In Liquidation)

**Notice inviting Creditors to obtain copies of the application
being C.A No.211 of 2013.**

Notice is hereby given to the creditors of the above named Company in terms of Hon'ble High Court order dated 10th May, 2013 passed in C.A No. 211 of 2013 of the Official Liquidator, High Court, Calcutta being the Liquidator of Rolls Print Packaging Ltd. (In Liquidation) for obtaining copies of the said application which has been filed for further disbursement of Dividend @ 0.77% to the ex-workers, State Bank of India and Provident Fund Authority attributed on the available fund held by the Official Liquidator from this office on usual terms within a week from the date of publication in the website or sending requisition by post to the Official Liquidator so as to reach him not later than the said date.

Dated this 16th day of May, 2013.

SD/

**OFFICIAL LIQUIDATOR
HIGH COURT, CALCUTTA
9, OLD POST OFFICE
STREET
KOLKATA – 700 001.**